

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

O.A. No.399/1990

(20)

New Delhi, dated this 22nd day of September 1994.

HON'BLE MR. P.T. THIRUVENGADAM, MEMBER (A)

HON'BLE MR. T.L. VERMA, MEMBER (J)

Shri Virendra Singh Mann,
S/o Shri Umrao Singh,
R/o Village & Post Office Khera Khurd,
Delhi-110 092. ... Applicant.

By Advocate: Shri R.P. Oberoi, Proxy for Shri G.D. Gupta, Counsel.

Versus

1. Delhi Administration, through its Chief Secretary, Old Secretariat, Delhi.
2. The Director of Education, Delhi, Old Secretariat, Delhi.
3. Shri T.P. Sharma, P.G.T. (Physical Education) Govt. Boys Senior Secondary School, Sector VI, R.K. Puram, New Delhi.
4. Shri D.D. Sharma, P.G.T. (Physical Education), Govt. Boys Senior Secondary School, Ist Shift, Punjabi Bagh, New Delhi. ... Respondents.

By Advocate: None - Shri Uma Shankar, UDC from the Department.

O R D E R (Oral)

Hon'ble Mr. P.T. Thiruvengadam.

Shri R.P. Oberoi, proxy for Shri G.D. Gupta, Counsel for the applicant mentioned across the Bar that he is instructed to pray for the withdrawal of the case with liberty to file fresh O.A. as per law. The O.A. is accordingly dismissed. No cost.

Later Shri G.D. Gupta also appeared and confirmed the above position.

John
(T.L. VERMA)
MEMBER (J)

P.D.
(P.T. THIRUVENGADAM)
MEMBER (A)